

Funds to voluntary organisations

1164. SHRI BISWAJIT DAIMARY: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether his Ministry is providing funds to the voluntary organisations under the scheme of National Programme for Youth and Adolescent Development (NPYAD) by covering all the districts of State according to guideline framed by the Ministry or without covering entire district of the State; providing only in one or two districts to promote unemployed youth as the fund is earmarked to the whole State;

(b) if so, the details alongwith name of districts;

(c) if not, the reasons therefor;

(d) the criteria for considering All India Level Voluntary Organisations;

(e) whether there are any norms beyond the guidelines; and

(f) if so, the norms therefor?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (DR. M.S. GILL): (a) to (c) Under the Scheme of NPYAD, the Ministry of Youth Affairs and Sports extends financial assistance to All India Organizations recognized by the Ministry as well as State Level Organizations like State Government Deptt./Directorates for Youth Affairs, Panchayati Raj Institutions and Urban Local Bodies, Educational Institutions including Polytechnics and Non Governmental Organizations etc. This Scheme is applicable to all States/UTs. There is no restriction in the Scheme to the effect that only one or two districts of a particular State should be extended assistance. As per the scheme, the applications of State Level Organizations are initially screened by the State Level Screening Committee and the State Government recommends eligible cases in order of priority to the Union Ministry.

(d) The criterion being adopted by the Government for considering an organization as an all India Organization is that the organization should have branches in more than four States and have been receiving financial assistance from the Ministry of Youth Affairs and Sports in the past and the contribution of such organizations to the society should be outstanding.

(e) and (f) No, Sir. There are no such norms beyond the guidelines.

Project for Commonwealth Games

1165. SHRIMATI JAYA BACHCHAN:

SHRI N.K. SINGH:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government has taken stock of the projects which are either unfinished or yet to take off for the Commonwealth Games and the time now left;